

## **IN THE HIGH COURT AT CALCUTTA**

**Notification No. 8794 –RG.**

**Dated, Calcutta, the 21<sup>st</sup> October, 2011.**

Notification No. 6256 –RG dated, Calcutta, the 6<sup>th</sup> July, 2011 and also corrigendum relating thereto under Nos. 6343-RG dated 7<sup>th</sup> July, 2011, 6402-RG dated 11<sup>th</sup> July, 2011, 6535-RG dated 16<sup>th</sup> July, 2011, 6736-RG dated 25<sup>th</sup> July, 2011 and 6893-RG dated 29<sup>th</sup> July, 2011, for recruitment of staff in the subordinate courts of West Bengal to be conducted by the Committees of the respective Judgeships under the supervision of the Committee of Registrars of High Court at Calcutta were published in the Court's website [www.calcuttahighcourt.nic.in](http://www.calcuttahighcourt.nic.in) declaring the category-wise vacancies of different posts of respective district judgeships, in conformity with information supplied by the respective judgeships mostly following the Reservation Rules of the State Government of the year 2010. Information for publication of the Employment Notification was also published in different News Papers.

With regard to the latest Notification/s of the State Government vide no. 50 Emp/1M-25/98 dated 1<sup>st</sup> March, 2011 which were in existence on the date of publication of the Employment Notification referred to above in respect of reservation of posts including certain new categories created in all the existing categories and 100 point Roster has been framed for all the categories including newly created categories and the Committee of Registrars has decided to follow the 100 point Roster under Notification dated 1<sup>st</sup> March, 2011 published on 4<sup>th</sup> April, 2011 in the Kolkata Gazette and the applicants who have applied in respect of the above employment notifications without claiming the benefit of the newly created categories due to inadvertent mistake to mention reservation of posts in the employment notification in respect of certain judgeships shall be given the benefit of newly framed 100 point roster subject to production of relevant documents in support of the claim of benefit to the satisfaction of the respective Selection Committees.

This is for general information to all concerned.

Sd/-

**Murari Prasad Shrivastava**

**Registrar General &**

**Chairman of the Committee of Registrars,**

**High Court, Calcutta.**